

HIGH COURT OF SIKKIM

GANGTOK

No.: 77/ESTT./HCS

Date:- 20/03/2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade two(02) posts of Software Programmer in the Sikkim High Court Computer Cadre *viz.*, the posts being held by Mr. Om Prakash Sharma and Mr. Naresh Sharma, to that of Assistant Registrar(IT) and Senior System Officer, respectively, in Level-15 of the pay matrix, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 15719-24 /ESTT./HCS
Dated Gangtok, the 20th March, 2025
Copy to:-

1. Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
3. Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Central Project Coordinator, High Court of Sikkim
5. Mr. Om Prakash Sharma, Software Programmer, High Court of Sikkim
6. Mr. Naresh Sharma, Software Programmer, High Court of Sikkim
7. Director, Treasury, Pay and Accounts Office, Government of Sikkim, Gangtok
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
9. All Section In-charge, High Court of Sikkim, Gangtok
10. File and
11. Guard file


REGISTRAR